

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.41 of 1995

Tuesday the 10th day of January 1995.

CORAM :

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

P.Balakrishnan
Postal Assistant
Head Post Office
Vaikom .. Applicant

(By Advocate Shri V.K.Viswambharan)

Vs

1. The Chief Postmaster General,
Kerala Circle, Trivandrum.
2. The Senior Superintendent of
Post Office, Kottayam.
3. Union of India, represented by
the Secretary to Government of
India, Department of Posts,
New Delhi .. Respondents

(By Advocate Shri S.Radhakrishnan)

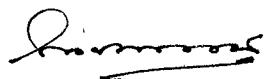
O R D E R

CHETTUR SANKARAN NAIR, VICE CHAIRMAN (J)

Applicant seeks a declaration that he is entitled to be promoted as Postal Assistant " with effect from the date on which he completed his training ". Though he is cryptic about the date, we find that the date is 21.2.84. After a decade we find no justification in granting relief. Delay defeats not only the remedy but the rights also.

We dismiss the application. However, this will not stand in the way of applicant seeking departmental remedies, if any. No costs.

Tuesday the 10th day of January 1995



S.P.BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN